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Title: Regarding alleged irregularities in PM Kishan Scheme in Tamil Nadu

***SUSHRI S. JOTHIMANI (KARUR):** Hon. Speaker Sir, Vanakkam. In Tamil Nadu, irregularities amounting to the tune of Rs 1000 crore have taken place in the implementation of the PM KISAN Scheme, meant for providing financial assistance to farmers. Lakhs of eligible farmers have not been provided financial assistance under this Scheme, but more than five lakh ineligible persons have been included as beneficiaries.

The Union Government which is waiving loans amounting to several thousands of crores of rupees of the big corporates and businessmen, is not waiving the loans taken by farmers thereby leaving them in deep distress. In this scenario, it is a matter of great concern that, a small Scheme meant for providing financial assistance to farmers is not being effectively implemented.

This Scheme is full of scams. Only the officials are made the scapegoats. Without the knowledge of the State Government of Tamil Nadu, this scam could not have taken place. The BJP's State in Tamil Nadu is openly involved in capturing the flagship schemes of the Union Government. It is not at all acceptable. Government Schemes should be implemented properly benefitting the eligible beneficiaries without any political intervention. Political interventions will definitely lead to such scams.

I urge upon the Union Government to order an enquiry by CBI to look into the irregularities that have cropped up in the implementation of PM Kisan Scheme in Tamil Nadu. Thank you.

माननीय अध्यक्ष : श्री डी.एन.वी. सेंथिलकुमार एस. को सुश्री एस. जोतिमणि द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।